

titled to a reasonable limitation of the duration and intensity of their work, to the necessary nourishment and to rest.

**Article 8.** 1. Animal experimentation involving physical or psychological suffering is incompatible with the right of animals, whether it be for scientific, medical, commercial or any other form of research.

2. Replacement methods must be used and developed.

**Article 9.** Where animals are used in the food industry they shall be reared, transported, lairaged and killed without the infliction of suffering.

**Article 10.** 1. No animal shall be exploited for the amusement of man.

2. Exhibitions and spectacles involving animals are incompatible with their dignity.

**Article 11.** Any act involving the wanton killing of an animal is genocide, that is, a crime against the species.

**Article 12.** 1. Any act involving mass killing of wild animals is genocide, that is, a crime against the species

2. Pollution or destruction of the natural environment leads to genocide.

**Article 13.** 1. Dead animals shall be treated with respect.

2. Scenes of violence involving animals shall be banned from cinema and television, except for human education.

**Article 14.** 1. Representatives of movements that defend animal rights should have an effective voice at all levels of government.

2. The rights of animals, like human rights, should enjoy the protection of law.

#### **Reservation of Seats for Women in Panchayats**

2730. KUMARI UMA BHARATI:  
SHRIMATI JAYAWANTI NAV-  
INCHANDRA MEHTA:  
SHRIMATI SUMITRA MA-  
HAJAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether any provision is proposed to be made in the legislation being contemplated for Panchayat Raj of seats for women;

(b) if so, the details thereof;

(c) on what basis the percentage of reservation would be determined; and

(d) when the proposed legislation would be brought forward?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (d). The matter is under consideration of the Government.

#### **Defects in Construction of I.S.B.T. Bridge**

2731. SHRI BALESHWAR YADAV:  
Will the Minister of SURFACE TRANSPORT be pleased to state: